Subject: Amendment in Appendix 1B, Hand Book of Procedure 2015-20.

In exercise of powers conferred under paragraph 1.03 of Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1B of the Handbook of procedures.

2. The following entry is added in Appendix 1B.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Town of Export Excellence</th>
<th>State</th>
<th>Product Category</th>
</tr>
</thead>
<tbody>
<tr>
<td>38</td>
<td>Pollachi</td>
<td>Tamil Nadu</td>
<td>Coir and Coir products</td>
</tr>
</tbody>
</table>

Effect of Public Notice: The town of Pollachi in Tamil Nadu has been notified as a Town of Export Excellence for Coir and Coir products.

(Amit Yadav)
Director General of Foreign Trade
and Ex-Officio Additional Secretary, Govt. of India
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